

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/428/ (IB)/2017

NAME OF THE PETITIONER(S)

: VITUOUS URJA LTD

NAME OF THE RESPONDENT(S)

: NANDHA ENERGY LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Counselfer Rephonen Sull of

ORDER

Counsel for petitioner present. Proxy representing the counsel for respondents present and prayed time for submitting arguments as the senior counsel could not attend this Tribunal today. Time extended at request of both the counsel. Put up on 18.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)